

techno-economic clearance/sanction of the project will be taken after the results of all the investigations/studies are available.

(c) The date of commencement of the works on the project will be decided only after the work in regard to techno-economic clearance/investment decision and detailing of the design and construction features is completed.

**Renaming of all the International Airports in the Country after the names of National Leaders**

2018 SHRI ANANTRAY DEVSHANKER DAVE: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government have any proposal under their consideration to rename all the international airports in the country after the national leaders; and

(b) if so, whether there is any proposal to rename the Ahmedabad international airport as "SARDAR VALLABHBHAI PATEL AIRPORT"?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) The International Airport at Delhi and the Airport Terminals at Madras have already been renamed. A decision has also been taken to rename Bombay and Calcutta Airports after national leaders.

(b) No, Sir.

**Rise in Coal Prices since Nationalisation**

2019. SHRI S.S. AHLUWALIA: Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that the rate of increase in the prices of coal since nationalisation of coal industry has been much higher than what it used to be under private control;

(b) whether Government have ever ascertained the reasons therefor; if so, what are their findings;

(c) what is the percentage of labour

cost in the prices of coal at present; and

(d) what are the details of per head yield of coal in various coal mines under respective coal companies?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) Yes, Sir.

(b) Cost of production has been rising on account of better wages and amenities to workers, use of more capital equipment, and increase in the cost of other inputs. To assess whether the cost of production was reasonable and arrive at normative figures of cost of production, a study was undertaken by Bureau of Industrial Cost & Prices in 1986-87. They studied the working of a representative sample of mines of Coal India Limited and recommended a normative price and also provided a formula for escalation.

(c) Salaries and Wages as percentage of average sale value of Coal India Limited coal was 44.45% in 1989-90.

(d) The output per manshift in Coal India Limited and its subsidiaries during the year 1989-90 are as follows:—

(in tonne)  
(Provisional)

Company	UG OMS Over OC all		
Eastern Coalfields Ltd.	0.43	1.51	0.61
Bharat Coking Coal Ltd.	0.48	1.86	0.76
Central Coalfields Ltd.	0.46	1.86	1.28
Northern Coalfields Ltd.	—	8.73	8.73
Western Coalfields Ltd.	0.70	3.83	1.32
South Eastern Coalfields Ltd.	0.79	6.38	1.99
North Eastern Coalfields	0.41	2.42	0.79
Coal India Ltd.	0.55	3.11	1.22